

**HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR**  
**(Chief Justice's Secretariat)**

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Subject: Promotion of Graduate Process Servers to the post Junior Assistants under promotion quota.

**Order No.: 769**

**Dated: 11.09.2017**

Consequent upon the promotion of Process Servers to the posts of Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir Province in the grade of Rs. 5200-20200 with grade pay of Rs. 1900, vide order No. 710 dated 30.08.2017, the following transfers and postings of Junior Assistants in Kashmir Province are hereby made in the interest of administration:

- 1) Shri Ab. Rashid Bhat, Process Server, PDJ Court, Anantnag upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Anantnag against available vacancy.
- 2) Shri Mohammad Junaid Lone, Process Server, PDJ Court, Baramulla upon his promotion as Junior Assistant is posted as Civil Clerk/ Junior Assistant in the court of Sub Judge, Uri against available vacancy.
- 3) Shri Mohammad Yousuf Bhat, Process Server, PDJ Court, Srinagar upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Srinagar against available vacancy.
- 4) Shri Sharif-ud Din Malik, Process Server, Munsiff Court, Sumbal upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Dangi-wacha against available vacancy.
- 5) Shri Ajaz Ahmad Khanday, Process Server, Principal District & Sessions Court, Srinagar upon his promotion as Junior Assistant is posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Tangmarg vice Ms. Rehana Jabar Lone.
- 6) Ms. Rehana Jabar Lone, Civil Clerk/Junior Assistant, Munsiff Court, Tangmarg is transferred and posted as Assistant Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Srinagar against available vacancy.

**Note:** The concerned Presiding Officer of the Court where the promotee has to join shall get the Degree certificate of the promotee verified from the concerned authority.

(By order)

*Sd/-*

(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice

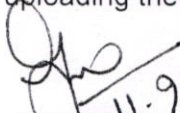
No. 1845-58/PSY-34


Dated: 11-09-2017


Copy to the:

1. Registrar General, High Court of J&K, Srinagar for information.
2. Registrar Vigilance, High Court of J&K, Srinagar for information.
- 3-6. Principal District & Sessions Judge, Srinagar/Anantnag/Bandipora/  
Baramulla for information and necessary action.
7. Sub Judge, Uri.

8. Special Mobile Magistrate (Sub Judge), Srinagar.
- 9-11. Munsiff/JMIC, Anantnag, Tangmarg, Dangiwacha  
..... for information and necessary action.
12. Chief Accounts Officer, High Court of J&K, Srinagar for information.
13. Order File.
14. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website.

  
11.9.2017  
(G. M. Parray)  
Joint Registrar

  
11/9/17

  
11/09/17